

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1023
TO BE ANSWERED ON JULY 24, 2018

URBANISATION POLICY

No. 1023. SHRI OM BIRLA :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government acknowledges that the growth witnessed in the cities is not in accordance with any master plans particularly in the metropolitan areas since the independence;
- (b) if so, the details thereof along with the salient features of the current urbanisation policy being followed across the country;
- (c) whether the Government proposes to review the urbanisation policy of the country in line at par with that of other world class policies;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government has conducted any study on foreign urbanisation policy and if so, the details thereof;
- (f) whether there exists any authority or supervisory body which is held accountable if the urbanisation policy is not being implemented properly and if so, the details thereof and if not, the reasons therefor?

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ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to(d) Urban Development is a State subject. Preparation of Master Plans and enforcement thereof is the responsibility of the State/Urban Local Bodies. The data pertaining to Master Plans and its implementation is not maintained in the Ministry of Housing and Urban affairs.

(e) Government of India has not conducted any formal study on foreign urbanisation policy

(f) Does not arise in view of (a) to (d) above.
